Shri T. T. Krishnamachari: All that I can say is that we had a discussion, almost a full-dress discussion on this particular matter, and certain lines of thought have developed. All these have to be investigated.

Shri Sanganna: May I know the impression of the hon. Minister as to the progress of work in regard to this plant?

Shri T. T. Krishnamachari: One should think, in the circumstances, that the progress is satisfactory.

Rehabilitation of Displaced Persons

*33. Shri H. N. Mukerjee: Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that at a recent conference of to -level officials, cert in areas outside West Bengal where displaced persons might be rehabilitated, have been decided upon; and

(b) if so, the names of those areas

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). Yes. The question of rehabilitation of East Bengal displaced persons outside West Bengal was considered by the National Development Council at its meeting held on 6th May 1955, and it was decided that lands for such displaced persons should be located in the States of Orissa, Andhra, Madhya Pradesh, Mysore, Vindhya Pradesh, and other States.

Shri H. N. Mukerjee: May I know if any special stepsare being taken to en ure the maximum possible number of di placed per ons being rehabilitated in contigu us provinces like Assam or Bihar, which would help the process of rehabilitation?

Shri Mehar Chand Khanna: Now the problem is far bigger than rehabilitating the persons who are coming from East Bengal in the neighbouring provinces of Assam, Bihar and Orissa. The number of displaced p: so s there is already fairly large. So, with a view to meet the increasing influx from East Pakistan, we have to locate other areas for them these may not be in the vicinity of West Bengal.

Shrimati Renu Chakravartty: May I know if the policy of Government is that there is no free land to be recliamed in West Bengal, or is it that they are thinking of reclaiming these areas in West Bengal?

Shri Mehr Chand Khanna: The policy of Government is to accommodate or rehabilitate displaced persons within Bengal, Assam, Orissa and Bihar, as many as possible. But the number in West Bengal is already over 28,00,000 and according to our information, we have really reached the saturation point. But if any lands do become available, we will consider them.

Shrimati Renu Chakarvartty: May I know if it is a fact that a proposal in regard to over 1,00,000 acres of paddy land inundated by saline water has been put forward before Government for reclamation and whether Government have taken any steps in regard to it?

Shri Mehr Chand Khanna: If the information is given to me by the hon. Member, I can promise that I will look into it.

Dr. Rama Rao: May I know if any new and liberal steps have been taken to induce these people to go to Andamans?

Shri Mehr Chand Khanna: There is already a fixed quota for Adndamans. That quota has not yet bee exhausted. We are to send about 4,000 families to Andamans and we have only been able to send about 1,000. After that quota has been exhausted sending of more families to Andamans can be considered.

Atomic Research

*36. Shri N. M. Lingam: Will the Prime Minister be pleased to state the nature of assistance received from foreign countries for the development of atomic research?

The Prime Minister and Minister of External Affairs: (Shri Jawaharlai Nehru): India is in close touch with other countries for cooperation and collaboration in atomic research and has formal Agreements with some of them. The assistance received is in the nature of facilities for training of Indian personnel supply of literature, technical know-how of processes, procurement of specilised equipment and supply of fuel elements for reactors.

Shri N. M. Lingam: May I know...

Shri Meghnad Saha: May I know if the Government....

Mr. Speaker: The convention has been that the person who has put the question will be given the first chance. Hon. Member will bear that in mind and then try to catch the eye of the Chair.

Shri N. M. Lingam: May I know if India is in the list of nations or countries who receive fissionable material and assistance for the construction of reactors from the United States Government?

Shri Jawaharlal Nehru: I do not know to what list the hon. Member is referring—that list must be kept in Washington presumably, not with us. We are in friendly and co-operative relations in this mater with several countries

in the world, big and small, including the United States of Ametica, France, U.K., U.S.S.R., Canada, Yugoslavia, Sweden, Norway, Israel and Egypt.

'She'l N. M. Lingam: May I know if we are free to pass on in'ormation on atomic research received from countries which have developed this research, to countries which are comparatively backward in this matter with whom we happen to enter into agreements?

Shri Jawaharlal Nehru: That depends on the nature of agreement. If we are asked not to pass on some information which we get, then naturally we have to respect that. Otherwise, so far as we are concerned, we do not want to keep anything secret.

Shri Meghnad Saha: May I know if the Government is in touch with Soviet Russia for help in this atomic energy affair, and also if the Government is aware that Soviet Russia is offering reactors, technical help, etc., to all friendly nations?

Shri Jawaharlal Nehru: Yes, Sir. We know that such offers have been made. We are considering all these matters on a world basis of various countries, including the Soviet Union. Some of our scientists dealing with atomic energy will probably be visiting the Soviet Union to dicuss matters further.

Shri Kamath : So far as the attitude of the U. K., U. S. A and U. S. S. R, is concerned in this matter, which country has been observing the least atomic secrecy in relation to India?

Shri Jawaharlal Nehru: The countries that have observed the greatest lack of secrecy are those which have very few secrets.

Shei Kamath: There is no answer to my question. Which of the three countries.....

Mr. Speaker: He has already answered it.

Shri Kamth: Is it satisfactory?

Press Commission

*37. Shri N. Rachiah: Will the Minister of Information and Broadcasting be pleased to state

- (a) when Government propose to constitute a Press Council as recommended by the Press Commission; and
- (b) whether the views of the Indian Journalists' Association have been ascertained in this regard?

The Minister of Information and Broadcasting (Dr. Keskar): (a) It is difficult to fix any date. The matter is under active consideration of Government.

- (b) It is not clear whether the hon. Member is referring to any specific association or to representative bodies of journalists. The views of the various Associations of newspapermen have been ascertained on the recommendations of the Press Commission.
- Shri N. Rachiah: Are Government aware that there is general dissatisfaction among the working journalists due to the delay in the implementation of the recommendations of the Report of the Press Commission?

Dr. Keskar: Yes, Sir. I have replied to this in connection with a previous question.

Shri M. L. Dwivedi: As sufficient time has arready elapased since the Report of the Commission was submitted, may I know what is the hitch in the implementation of its recommendations?

Dr. Keskar: The delay in expediting any work depends on the importance and complexity of any recommendation, and so far as this specific question is concerned, it is not a ways easy to implement immediately any recommendation even though we might consider it desirable.

WRITTEN ANSWERS TO QUESTIONS

Hydel Projects

- *5. Shri Eqwara Reddy: Will the Minister of Irrigation and Power be pleased to state:
- (a) whether it is a fact that a large number of machines used for work in some of the Hydel Projects in the country are lying unused;
 - (b) if so, the reasons therefor; and
- (c) the steps taken to ensure their proper use ?

The Deputy Minister of Invigation and Power (Shri Hathi): (a) No, Sir. The position has substantially improved since, 1953, when the Plant and machinery Committee visited warious projects.

(b) and (c). A statement giving the required information is placed on the Table of the House. [See Appendix I Annexure No. 4].

Border Incidents

- *16. Shri Sivamurthi Swami : Will the Prime Minister be pleased to state:
- (a) the number of border incidents which have occurred during the peiod from April to June 1955 on the Indo-Pakistan borders of East and West Punjab.